

Fact-sheet on enforcement related issues for the State(Andhra Pradesh)		
S. No.	Subject	Information
1.	Name of State/UT	Andhra Pradesh
2.	State Population as per census 2011	-
3.	No. of Districts in the State/UT	13
4.	Name and Designation of the Food Safety Commissioner	Name: Smt. Poonam Malakondaiah Designation: Principal Secretary to Health and family welfare Mobile:07702299349
5.	Contact details & e-mail	Address: Public Health Labs & Food (Health) Administration, A.P., Himagna Towers, 'B' Block, 5th Floor, Flat Nos. 502, 503, 504, Old NRI College Building, Saipuram Colony, Gollapudi - 521 225, Vijayawada, Krishna District, A.P. Email: peshichfw@gmail.com
6.	Name of Nodal Officer and contact details	Name: Mr. Swaroop, Deputy Food Controller, Andhra Pradesh Tel: 09849905226 Fax: - Email:-
7.	Number of DO (provide details as per the attached proforma)	Full Time:14 Part Time: -
8.	Number of AO (provide details as per the attached proforma) Number of case filed before them- Decided-Current pendency status-	13
9.	Number of FSO (provide details as per the attached proforma)	Full Time:32 Part Time:-
10.	Status of State Food Laboratories	Total Number- Number of functional laboratories-
11.	Number of Food Analyst (provide details as per the attached performa)	03
12.	No. of State labs that are NABL accredited	

13	Estimated Food Business Operator Population in the State/UT:	Data not available
14	Food Business Units licensed till date:	Online:
		Offline:
15	Food Business Units registered till date:	Online:
		Offline:
16	Status of Online (FLRS) License & Registration in all districts of States / UTs	
a	No. of Districts issuing License / Registration ONLINE only	Thirteen (13)
b	No. of Districts issuing License / Registration PARTIALLY ONLINE	<i>In the State of Andhra Pradesh, issuing License & Registrations issued on only Online system</i>
c	No. of Districts issuing License / Registration MANUALLY (OFFLINE)	---
17	Whether Steering Committee is Constituted:	Yes
18	Whether Tribunal is established? If yes, is it operational by now?	The Government of Andhra Pradesh vide G.O. Rt.No. 735, Home (Courts.A) Department, dated 01-07-2015 have designated all the Principal District and Sessions Judge's Courts (13) in the State and Metropolitan Sessions Judges' Courts in Metropolitan Cities of Vijayawada and Visakhapatnam as "Food Safety Appellate Tribunals" under Food Safety and Standards Act, 2006 (Central Act No.34 of 2006) for trial and disposal of cases filed against the Orders of Adjudicating Officers i.e. Joint Collectors of the Districts concerned.
ANNUAL FOOD TESTING REPORT (2017 - 2018)		
19	No. of food samples collected:	3882
20	No. of food samples analysed:	3882
21	No. of food samples found adulterated, Unsafe, Substandard & Misbranded :	700
		[US 265 + SS 165 + MB 270]
22	No. of cases launched against FBOs:	Criminal: 147
		Civil: 275
23	No. of Convictions and Penalties against FBOs during the time period:	Convictions: 15
		Penalties:
24	Amount raised through convictions and penalties against FBOs during the time period:	Convictions: Rs. 3,01,000/-
		Penalties: Rs. 46,10,500/-

Director